

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1106
ANSWERED ON:20.08.2007
VIOLATION OF NATIONAL EMBLEM
Botcha Lakshmi Smt. Jhansi

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has received any complaints from Members of Parliament for violation of National Emblem (Prevention of Misuse) Act, 1950 against some private educational institutes in Delhi; and

(b) if so, the details of complaints and action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : No Sir. The Government has not received any complaint from Members of Parliament for violation of the Emblems and Names (Prevention of Improper Use) Act, 1950 against any private educational Institute in Delhi.

(b) : Does not arise.